

(SHRI MOHAMMED USMAN ARIF : (a) Yes, Sir.

(b) Yes, Sir.

(c) The DDA has reported that a fair price shop exists in J.J. Cluster near the Lok Nayak Jayaprakash Narayan Hospital which is required for meeting local requirements of the area.

#### Use of Neem Seed Oil in making of Soap

4184. SHRI LAKSHMAN MALLICK : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have considered the necessity of formulating plan for use of non-edible oils like neem and sal seed oil to save the use of edible oil in making items like soap etc.; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) (a) and (b) The technology for the use of non-edible oils like neem and sal seed to save the use of edible oils in making soaps, is well established in the country. However, the collection/procurement of such seeds has not been sufficient enough to satisfy the total requirements of oils/fats by the soap industry.

#### Depletion of Forests

4185. PROF. NARAIN CHAND PARASHAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware of the continued depletion of the forests since independence;

(b) if so, the total area under the forest cover at the beginning of each Five Year Plan for each States/U. T. of the Union;

(c) the main reasons for the continued decrease in the area in the successive Plans; and

(d) the steps taken or proposed to be taken to reverse this tragic trend and restore the forest areas under forests to atleast their original size at the beginning of the First Five Year Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) No, Sir.

The total area under the forest has increased from 71.80 million hectares in 1950-51 to 75.06 million hectares in 1980-81.

(b) The information is given in the statement.

(c) Question does not arise.

(d) The question does not arise. However to further increase the forest area the Forest Conservation Act, 1980 was enacted. With this no Forest land can be diverted for non-forestry uses. The Government are taking all possible steps to increase the forest cover in the existing forest areas and also to extend the forest cover over the areas outside forest.

#### Statement

(In million ha.)

State/UT	1950-51	1955-56	1960-61	1968-69	1973-74	1979-80
1	2	3	4	5	6	7
1. Andhra Pradesh	5.96	6.25	6.42	6.41	6.48	6.41
2. Assam	7.48	4.66	4.56	4.59	2.87	3.07
3. Bihar	3.76	3.32	3.12	3.05	2.93	2.93

1	2	3	4	5	6	7
4. Gujarat	1.02	1.14	1.56	1.87	1.70	1.95
5. Haryana	—	—	—	0.14	0.15	0.16
6. Himachal Pradesh	0.93	1.04	1.05	2.15	2.17	2.12
7. Jammu & Kashmir	2.86	2.86	2.08	2.10	2.07	2.19
8. Karnataka	3.20	3.54	3.68	3.51	3.61	3.79
9. Kerala	0.95	1.80	1.05	1.13	1.13	1.13
10. Madhya Pradesh	18.82	19.15	17.27	16.81	16.62	15.54
11. Maharashtra	7.34	6.23	6.78	6.66	6.66	6.41
12. Manipur	0.58	0.60	0.60	0.60	1.44	1.52
13. Meghalaya	—	—	—	—	0.70	0.85
14. Nagaland	—	—	—	0.29	0.29	0.29
15. Orissa	6.16	6.28	6.59	6.75	6.79	6.02
16. Punjab	1.37	1.37	1.51	0.20	0.21	0.22
17. Rajasthan	3.36	3.90	3.94	3.76	3.59	3.07
18. Sikkim	—	—	—	—	0.28	0.26
19. Tamil Nadu	1.51	2.10	2.15	2.24	2.23	2.18
20. Tripura	0.90	0.90	0.64	0.63	0.60	0.60
21. Uttar Pradesh	3.47	3.89	4.15	4.88	5.13	5.12
22. West Bengal	1.48	1.40	1.18	1.18	1.18	1.18
23. A & N Islands	0.65	0.65	0.65	0.75	0.75	0.71
24. Arunachal Pradesh	—	—	—	5.15	5.15	5.15
25. Chandigarh	—	—	—	—	—	—
26. Dadra & Nagar Haveli	—	—	—	0.02	0.02	0.02
27. Delhi	—	—	—	—	—	—
28. Goa Daman & Diu	—	—	—	0.13	0.13	0.13
29. Lakshadweep	—	—	—	—	—	—
30. Mizoram	—	—	—	—	0.89	1.59
31. Pondicherry	—	—	—	—	—	—
Total :	71.80	71.08	68.98	75.00	75.77	74.61